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**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL**

SOUTHERN ZONE, CHENNAI

IN

Original Application No. 130 of 2021

SuoMotu – Chennai's Sanitation workers
live the horrors of a broken waste
disposal system

...Applicant

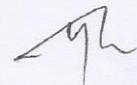
Vs.

The Chief Secretary to Govt. of Tamil Nadu
And Others.

...Respondents

**COMPLIANCE REPORT FILED BY THE
GREATER CHENNAI CORPORATION** 6TH RESPONDENT

I,C.A.Balamurali, S/o. C.P.Athmaram, Hindu, aged
about 55 years, Superintending Engineer, Solid waste
Management Department, Greater Chennai
Corporation, having office at Chennai -600003, do
hereby solemnly affirm and sincerely submit as follows.



SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

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1. I am working as the Superintending Engineer in the Greater Chennai Corporation and filing this report on behalf of the Commissioner, Greater Chennai Corporation and hence I am well acquainted with the facts and circumstances of the case.
2. I respectfully submit that the sanitary workers Focus volunteers, Fever survey workers in all 15 Zones were provided with materials required to protect the front line workers as per Standard Operation Protocol. As per Government guidelines, during Covid-19 Pandemic period, 2,80,48,746 nos. of 3 Ply Mask, 5,38,780 nos. of cotton hand gloves, 5000 nos. of Rubber gloves, 8000 nos. of Reflect - Jacket, 5,55,000 nos. of Yellow Bags for exclusive disposal of waste from the quarantined homes, and 200 nos. of Gum Boots have been issued to all the sanitary workers in all 15 Zones during the period form 01.04.2020 to 31.08.2021 Also 38,942 nos. N95 mask, 30,251 nos. of sanitizers,

45,500 nos. of Face Shield were issued to Fever Survey Workers and Focus Volunteers in all 15 Zones from 01.04.2021 - 23.08.2021, abiding the Standard Operation Protocols recommended by the Government.

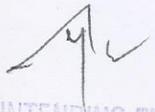
3. I respectfully submit that as a measure to protect the sanitary workers, 16,500 nos of sanitary workers have been vaccinated. Beside vaccination, Kabasura Kudineer was also distributed to all sanitary workers. And periodically medical camps were conducted in all 200 Wards of 15 Zones and Health Centres in Greater Chennai Corporation from 12.09.2021 to 25.09.2022 for public and sanitary workers in Greater Chennai Corporation in which around 43,30,865 persons were got benefitted.
4. I respectfully submit that the Greater Chennai Corporation has signed agreement with two common Bio-Medical Waste Treatment Facilities (CBWTF), M/s.Tamil Nadu Waste Management Pvt. Ltd., to collect

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Covid-19 waste and Bio-Medical waste from Zones 1 to 8 and M/s.G.J.Multiclave (India) Pvt.Ltd. from Zones 9 to 15 for the disposal of Covid-19 waste and Bio-Medical waste.

5. I respectfully submit that the Greater Chennai Corporation identifies the quarantined households and yellow bags are being issued to each quarantined household and collected separately by the sanitary worker and disposed through Common Biomedical Waste Treatment Facilities. In Valasaravakkam, Zone-11, the Covid-19 waste from quarantined households is being disposed of by M/s.G.J.Multiclave (India) Pvt.Ltd. Greater Chennai Corporation has issued 51,000 nos. of yellow bags to quarantined households in Zone -11.

6. I respectfully submit that the Greater Chennai Corporation was provided with 50 nos. of CCTV Cameras in vulnerable locations of waste dumping and being viewed at integrated command and control centre


SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

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established in Ripon Building and violators are being punished and penalized as per the Act.

7. I respectfully submit that the Greater Chennai Corporation was taken all efforts to stop the dumping of medical waste on the road sides. During nights Engineers of Greater Chennai Corporation are given duty to inspect night conservancy work and the illegal dumping of bio-medical waste is also monitored.

Therefore it is prayed that this Hon'ble Tribunal maybe pleased to accept the steps taken by Greater Chennai Corporation as per standard operation protocol during Covid-19 Pandemic period and pass suitable direction as this Hon'ble Tribunal may deem fit and proper in the circumstance of the case and general justice

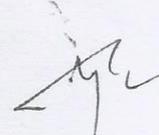


COUNSEL FOR 6TH RESPONDENT

Solemnly affirm that Chennai

On this the 28th day of Nov- 2023

and signed his name in my presence


SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

{ } Before Me

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{ } Advocate::Chennai

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